

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION No. 1519
ANSWERED ON 31ST JULY, 2026

PROGRESS MADE UNDER PMFME SCHEME

1519. SHRI KARTIKEYA SHARMA:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the progress made under the PM Formalisation of Micro Food Processing Enterprises (PMFME) Scheme ;
- (b) the number of micro food processing enterprises assisted, credit-linked subsidies sanctioned and beneficiaries covered under the Scheme, State-wise, including Haryana ;
- (c) the details of One District One Product (ODOP) products identified in Haryana, along with the number of enterprises supported and assistance provided thereunder, district-wise; and
- (d) the measurable outcomes achieved under the Scheme in terms of formalisation of enterprises, employment generation and enhanced market access?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a): As on 30th June 2026, the progress under various components of the Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) scheme is as under:

- i. **Credit Linked Subsidy:** Loans for 2,00,421 micro food processing enterprises have been sanctioned with approved subsidy of Rs. 5954.57 crore.
- ii. **Seed Capital:** Rs. 1438.29 crore has been sanctioned for 4,18,293 Self Help Group members.
- iii. **Common Incubation Centre:** 80 proposals have been approved with grant in aid of Rs. 219.93 crore. 32 Incubation Centres have been commissioned.
- iv. **Capacity Building:** 1,76,056 beneficiaries have been trained.
- v. **Branding & Marketing:** 32 proposals have been approved.

(b): The State-wise details of number of micro food processing enterprises assisted, credit linked subsidy sanctioned and beneficiaries covered under the Scheme, including Haryana is at **Annexure I**.

(c): Under the Scheme, One District One Product (ODOP) for 22 districts have been approved and loans for 269 micro food processing enterprises have been sanctioned in ODOP with approved subsidy of Rs. 13.89 crore for the State of Haryana. The district-wise details are at **Annexure II**.

(d): Based on the available information, more than 6.01 lakh direct and indirect employment has been generated and 74,363 micro food processing units have been formalized under credit linked subsidy, as on 30.06.2026. Under the Branding & Marketing component, 32 proposals have been approved, resulting in the onboarding of over 1,500 enterprises under 40 ODOP brands. More than 200 products have been placed on retail shelves and e-commerce platforms, improving visibility and reach.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1519 FOR ANSWER ON 31.07.2026 REGARDING “PROGRESS MADE UNDER PMFME SCHEME”

State-wise details of Credit Linked Subsidy and Seed capital assistance sanctioned under the PMFME scheme

S.No.	State/UT	Credit Linked Subsidy		Seed Capital	
		Loan Sanctioned (Nos.)	Subsidy Approved (Rs. In crore)	SHG members (Nos.)	Amount Sanctioned (Rs. In crore)
1	Andaman And Nicobar Islands	18	1.03	114	0.43
2	Andhra Pradesh	9922	166.69	45842	173.12
3	Arunachal Pradesh	254	17.22	4383	13.98
4	Assam	6534	74.91	34915	105.34
5	Bihar	32100	753.01	24636	87.70
6	Chandigarh	5	0.21	0	0.00
7	Chhattisgarh	1941	84.04	10914	14.13
8	Dadra And Nagar Haveli And Daman And Diu	12	0.42	13	0.02
9	Delhi	363	10.00	0	0.00
10	Goa	157	6.12	2077	7.77
11	Gujarat	1949	124.24	7185	18.39
12	Haryana	1989	129.02	1675	6.10
13	Himachal Pradesh	2826	70.39	15602	58.67
14	Jammu And Kashmir	2704	58.01	1694	6.18
15	Jharkhand	5442	114.29	6159	20.72
16	Karnataka	10289	393.97	19054	74.91
17	Kerala	9865	265.16	6802	21.49
18	Ladakh	104	5.14	651	1.82
19	Lakshadweep	0	0.00	0	0.00
20	Madhya Pradesh	15946	538.80	15259	48.54
21	Maharashtra	31236	923.43	59403	212.97
22	Manipur	318	22.01	1024	3.72
23	Meghalaya	269	4.78	5725	18.13
24	Mizoram	91	3.56	2641	10.11
25	Nagaland	509	9.14	6165	15.30
26	Odisha	3921	117.63	34207	102.02
27	Puducherry	231	5.45	1986	7.68
28	Punjab	3506	298.05	1404	4.36
29	Rajasthan	1786	104.13	7857	27.03
30	Sikkim	76	2.12	2832	11.29
31	Tamil Nadu	19328	463.51	36697	141.42
32	Telangana	7826	119.81	29973	117.32
33	Tripura	380	10.14	5209	19.95
34	Uttar Pradesh	26465	972.27	8511	25.97
35	Uttarakhand	1258	39.96	9349	31.27
36	West Bengal	801	45.92	8335	30.44
	Grand Total	200421	5954.57	418293	1438.29

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1519 FOR ANSWER ON 31.07.2026 REGARDING “PROGRESS MADE UNDER PMFME SCHEME”

District-wise ODOP and No. of Loans sanctioned along with subsidy approved for the State of Haryana

S.No.	Districts	ODOP	No. of Loans sanctioned	Subsidy Approved (Rs. In Crore)
1	Ambala	Milk Based Product	6	0.31
2	Bhiwani	Citrus Fruits based Products	1	0.04
3	Charki Dadri	Milk Based Product	8	0.45
4	Faridabad	Bakery Products	7	0.42
5	Fatehabad	Citrus Fruits	1	0.10
6	Gurugram	Amla based Products	7	0.51
7	Hisar	Milk based products	92	3.91
8	Jhajjar	Milk Based Product	19	0.89
9	Jind	Poultry Meat based products	2	0.06
10	Kaithal	Milk based products	9	0.46
11	Karnal	Milk Based Product	29	1.96
12	Kurukshetra	Bakery products	17	0.78
13	Nuh/ Mewat	Tomato based Products	0	0.00
14	Mahendragarh	Spices (chilies etc.)	1	0.02
15	Palwal	Milk Based Product	3	0.20
16	Panchkula	Ginger based Products	5	0.29
17	Panipat	Carrot based Products	4	0.21
18	Rewari	Mustard based Products	5	0.43
19	Rohtak	Bakery Products	21	0.82
20	Sirsa	Milk Based Product	15	1.03
21	Sonipat	Mushroom based products	2	0.20
22	Yamunanagar	Bakery Products	15	0.79
	Total		269	13.89
